

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-517

IB-1874/ND/2019

Company Appeal-34/2023, IA/1361/2023

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

.....Applicant

Vs.

M/s. Sarveshwar Creations Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Kaushik Dey, Adv. in CA/34/2023

For the Respondent :

For the UBI : Ms. Ekta Choudhary, Mr. Divyank Dutt Dwivedi,
Ms. Aditi Sharma, Advs.

For the Liquidator : Mr. Vishal Hirawat, Adv.

ORDER

Ld. Counsel on behalf of the Liquidator is present and seeks some time.
Permission granted, post it on **29.02.2024**.

List the other application i.e. Company Appeal-34/2023 &
IA/1361/2023 on **29.02.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)